

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3736
ANSWERED ON:19.04.2010
VIOLATION OF CONTRACT LABOUR LAWS
Laguri Shri Yashbant Narayan Singh;Roy Shri Arjun

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the instances of violations of laws meant for contract labourers are increasing day-by-day;
- (b) if so, the details thereof and the reasons therefor;
- (c) the number of cases registered and persons found guilty for violation of such laws alongwith the action taken by the Government in this regard during each of the last three years and the current year, State-wise; and
- (d) the extent to which such violations have been curbed as a result thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

- (a) to (d): Details for Central Sphere provided in Annexure –A. The numbers indicate an uneven trend.